# GOVERNMENT OF INDIA <br> MINISTRY OF TOURISM 

LOK SABHA<br>UNSTARRED QUESTION NO. $\dagger 4313$<br>ANSWERED ON 12.12.2016

## AGREEMENT FOR PROMOTION OF TOURISM

## †4313. SHRIMATI RANJANBEN BHATT: SHRI ALOK SANJAR:

Will the Minister of TOURISM be pleased to state:
(a) whether India has recently signed any MoU/bilateral agreements with some countries for the promotion of tourism;
(b) if so, the details of the various MoUs signed with international bodies/countries including United States of America for the promotion of tourism, country-wise;
(c) whether the Government proposes to sign agreements for mutual cooperation with various countries to give impetus to tourism in future; and
(d) if so, the details thereof and the progress made in this regard?

## ANSWER

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(DR. MAHESH SHARMA)
(a): The Ministry of Tourism has signed Memorandum of Understanding (MoU's) in the field of tourism cooperation with Maldives, Qatar and South Africa in the current year (as on date).
(b): Details of MoU's/Agreements/Letter of Intent (Lol) signed with various countries for bilateral and multilateral cooperation in the field of Tourism may be seen at Annexure.
(c) \& (d): The signing of MoUs/Agreements/Lol with various countries is an ongoing process and the objectives include:
i) Exchange of information and data related to tourism.
ii) Cooperation between tourism stakeholders including hotels \& Tour operators.
iii) Exchange programmes for cooperation in Human Resource Development.
iv) Investment in the Tourism and Hospitality sector.
v) Exchange of visits of Tour Operators/Media/Opinion Makers for promotion of two way tourism.
vi) Exchange of experience in the areas of promotion, marketing, destination development and management.
vii) Participation in travel fairs/exhibitions in each other's country.

STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.†4313 ANSWERED ON 12.12.2016 REGARDING AGREEMENT FOR PROMOTION OF TOURISM.

Agreements/Memorandum of Understanding Signed with foreign countries by the Ministry of Tourism

1. MOUs currently valid

| SI. <br> No | Name of the country with whom MoU/ <br> Agreement/Protocols singed | Date of <br> signature |
| ---: | :--- | :---: |
| 1. | Iraq (Protocol) | 25.10 .1986 |
| 2. | Portugal (Agreement) | 29.07 .1991 |
| 3. | Syria (Agreement) | 08.10 .1991 |
| 4. | Hungary (Agreement) | 16.10 .1992 |
| 5. | Belarus (Agreement) | 14.05 .1993 |
| 6. | Israel (Agreement) | 18.05 .1993 |
| 7. | Singapore (Agreement) | 24.01 .1994 |
| 8. | Russia (Agreement) | 30.06 .1994 |
| 9. | Turkey (Agreement) | 31.01 .1995 |
| 10. | Iran (MoU) | 18.04 .1995 |
| 11. | Mexico (Agreement) | 28.03 .1996 |
| 12. | Seychelles (Agreement) | 03.10 .1996 |
| 13. | Cyprus (Agreement) | 07.11 .1996 |
| 14. | Greece (Agreement) | 13.01 .1998 |
| 15. | Mongolia (Agreement) | 01.12 .1998 |
| 16. | Morocco (Agreement) | 13.02 .1999 |
| 17. | Indonesia (MOU) | 08.02 .2000 |
| 18. | Italy (Agreement) | 26.06 .2000 |
| 19. | Tunisia (Agreement) | 08.12 .2000 |
| 20. | Sri Lanka (MOU) | 23.01 .2004 |
| 21. | Brazil (Agreement) | 25.01 .2004 |
| 22. | Serbia (MOU) | 02.11 .2004 |
| 23. | Afghanistan (Agreement) | 06.12 .2005 |
| 24. | Jordan (Agreement) | 01.12 .2006 |
| 25. | IBSA Tripartite Agreement | 15.10 .2008 |
| 26. | Spain (MOU) | 22.04 .2009 |
| 27. | Poland (Agreement) | 25.04 .2009 |
| 28. | Malaysia (MOU) | 27.10 .2010 |
|  |  |  |


| 29. | ASEAN (MOU) | 12.01 .2012 |
| :--- | :--- | :--- |
| 30. | Mauritius (MOU) | 12.03 .2013 |
| 31. | Japan (Memorandum) | 22.01 .2014 |
| 32. | Australia MoU | 18.11 .2014 |
| 33. | Nepal (MoU) | 25.11 .2014 |
| 34. | France (LoI) | 09.04 .2015 |
| 35. | China (Agreement) | 15.05 .2015 |
| 36. | Tanzania (MoU) | 19.06 .2015 |
| 37. | Uzbekistan (Agreement) | 06.07 .2015 |
| 38. | Turkmenistan (MoU) | 11.07 .2015 |
| 39. | Egypt (MoU) | 24.08 .2015 |
| 40. | U.A.E. | 03.09 .2015 |
| 41. | Cambodia (MoU) | 16.09 .2015 |
| 42. | Maldives (MoU) | 10.04 .2016 |
| 43. | Qatar (MoU) | 05.06 .2016 |
| 44. | South Africa (MoU) | 08.07 .2016 |

2. MoU's Which have expired

| SI. <br> No | Name of the country with whom MoU/ <br> Agreement/Protocols singed | Date of <br> signature |
| :---: | :--- | :---: |
| 1. | Republic of Korea (South) (Agreement) | 10.09 .1993 |
| 2. | Bulgaria (Agreement) | 26.05 .1994 |
| 3. | Romania (Agreement) | 02.06 .1994 |
| 4. | Kyrgyzstan (Agreement) | 22.09 .1995 |
| 5. | Peru (Agreement) | 26.05 .1997 |
| 6. | Vietnam (Agreement) | 08.01 .2001 |
| 7. | Kazakhstan (Agreement) | 03.06 .2002 |
| 8. | Ukraine (Agreement) | 12.08 .2003 |
| 9. | Thailand (Agreement) | 09.10 .2003 |
| 10. | Tajikistan (Agreement) | 14.11 .2003 |
| 11. | Fiji (Agreement) | 10.10 .2005 |
| 12. | Philippines (Agreement) | 04.02 .2006 |

